

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2015
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

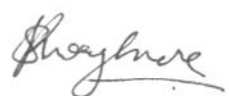
NAME OF THE PARTIES: Najeti & Anr.
V/s.
M/s. Eagle Agro Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Ashvini Kandalgaonkar G.V. Rao	Adv for Petitioner - Adv for Petitioner	
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2	Rahul D. Oak	Advocate for Resp-1,23,639.	
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3	Shobhana Wagmare i/b Mulani & Co	Adv for. Resp no 4 & 5.	
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ORDER

TCP 06/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 28.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)